

(15)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/117/2016  
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others  
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others  
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For Respondent - Petitioner	Nithyaresh and Vaibhar. B Ravi Deepa Petitioner	
1. A.M. Sridharan	Counsel for Petitioner	
2. Karan Ashwin	Rep - Respo	

Vaibhar  
B Ravi Deepa  
Am dm

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**ORDER**

Counsel for the Petitioner present. Representative for the Respondent present.  
Counsel for the Petitioner concluded his final submissions. Representative for the  
Respondent will initiate the arguments on the next date of hearing. Put up on  
11.12.2017 at 10.30 A.M.

Sq-  
MEMBER (TECHNICAL)  
ghk

sel-  
MEMBER (JUDICIAL)